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Title: Message received from Rajya Sabha that at its sitting held on the 19th March, 2008, Rajya Sabha passed the Constitution (Scheduled Tribes) Order (Amendment) Bill 2008.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2008 which has been passed by the Rajya Sabha at its sitting held on the 19<sup>th</sup> March, 2008."

Sir, I lay on the Table the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2008 as passed by Rajya Sabha on the 19<sup>th</sup> March, 2008.

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